

**IN THE COURT OF SH. AJAY GULATI  
SPECIAL JUDGE (PC ACT), CBI-12,  
ROUSE AVENUE DISTRICT COURTS, NEW DELHI.**

**CC No. 271/2019  
CBI Vs. Sanjeev Kumar & Ors.**

**21.09.2020**

Present:- Sh. Harsh Mohan Singh, Ld. Sr. PP for CBI.

Sh. Kaushik Dey, Ld. Counsel for accused Ms. Abha Kumar and Ms. Kanak Lata.

Accused Sanjeev Kumar and Ms. Abha Kumar are present through video conference.

Proceedings against accused Dr. Maheshwar Kumar already stand abated.

Present proceedings have been taken up through video conference hosted by court Reader Sh. Virender Yadav.

Matter has been listed today for addressing further final arguments by A-1 Sanjiv Kumar.

Part arguments were addressed for about half an hour. Further proceedings had to be stopped because of serious technical issues. Also accused No. 1 Sanjiv Kumar was not feeling well and he requested that the matter be adjourned for the day.

In view of the request of A-1 and the technical issue being faced today in conducting the video conference, the matter is adjourned for tomorrow i.e. 22.9.2020 (the date already fixed) for addressing further final arguments. Put up again through video conference at 11.30 AM on 22.9.2020.

On the request of Ld. Counsel for accused Abha Sinha, the HIO has been directed to send e-copy of additional documents filed by him in Court on 18.9.20 i.e. Chart of alleged disproportionate assets, on the e-mail of the counsel.

**( AJAY GULATI )  
Spl. Judge (PC Act), CBI-12  
RADCC/New Delhi/21.09.2020**